LOK SABHA
UNSTARRED QUESTION NO.1252
FOR ANSWER ON 25/11/2019

FERRO SCRAP NIGAM LTD. (FSNL)

1252. SHRI DULAL CHAND GOSWAMI:

Will the Minister of STEEL be pleased to state:

(a) whether scrap processing is the basic task of Ferro Scrap Nigam Limited (FSNL);

(b) if so, the reasons for outsourcing and taking support of tendering system for the same work;

(c) whether it is a fact that the CVC had raided the Headquarters of FSNL, Bhilai based on the complaint of a Public Representative regarding irregularities in the tendering process as per the media reports;

(d) if so, the details of the concerned officers and the outcome thereof;

(e) whether the Government has taken cognizance of the involvement of MD himself in the whole process, if so, the details thereof; and

(f) the action taken against the offenders and for stopping the tendering process of FSNL for works which are part of the basic functions of the undertaking?

ANSWER

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN)

(a) Yes, Sir.

(b) Ferro Scrap Nigam Limited (FSNL) is executing specialized job of recovery of scrap from slag and scrap processing in various steel plants. The business of FSNL is wholly dependent on the volume/nature of job. All core jobs like Hot Slag Pit Digging, Steel Scrap Recovery and Processing, LD Slag Recovery etc. which are regular/perennial are carried out departmentally, with available manpower and equipment. Whenever the volume of work increases and departmental resources are unable to match the volume of work, the module of equipment with manpower is hired either to supplement the departmental activity or to execute the job on additional, emergency or incidental requirement of the customer.

(c) No, Sir.

(d) Not applicable, in view of (c) above.

(e) & (f): Representations/complaints received on the subject are processed and disposed of as per the prescribed procedure.

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